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question whether it has been demarcated. It has partly been demarcated and the rest is being done.

SHRI C. G. K. REDDY: May I ask, Sir, whether these incidents, which will not be of international interest if they were to take place within the country, are just spontaneous, or are they inspired by organisations or Governments?

SHRI JAWAHARLAL NEHRU: I cannot answer it. But, normally speaking, I should say they are normal incidents that occur on the border. There are two types of incidents; one is the criminal type, by persons wishing to go across for the satisfaction of having done something. The other is the non-criminal type, by the people on the border who are in a nervy state; and when an ordinary person crosses over, they call out to the patrol-man on duty who thinks he is a 'spy' and thus gets him into trouble.

## PAYMENT OF EXCISE DUTY AFTER THE SALE OF TEA

♦212. SHRIMATI PUSHPALATA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether Government have taken any decision on the question of deferring payment of excise duty on tea instead of the amount being deposited as soon as wagons are booked?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): A special procedure . has been introduced for the deferred payment of excise duty on tea, under which duty on clearances made in a particular month can be paid by the last day of the succeeding month.

SHRIMATI PUSHPALATA DAS: Sir, may I know whether it is applicable to all tea gardens or only to the uneconomic ones?

SHRI T. T. KRISHNAMACHARI: Sir, the excise authorities cannot

make a distinction. It applies to all gardens.

## SALE OF COPIES OF FIVE YEAR PLAN

- •213. SHRI B. V. KAKKILAYA: Will the Minister for PLANNING be pleased to state:
- (a) whether copies of the Summary of the Five Year Plan were sold inside the Nanal Nagar Pandal at Hyderabad during the All India Congress Committee session at half the marked price of the publication;
- (b) whether it is a fact that copies of the same publication were at the same time sold at the marked price outside the pandal;
- (c) if the answer to parts (a) and (b) be in the affirmative what was the reason for making such a discrimination; and
- (d) what steps are proposed to be taken by Government to realise the full price of the copies so sold at half the marked price?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) to (c). It is the practice of the Planning Commission to distribute some copies of its publications free to interested institutions and individuals. At the Hyderabad Exhibition of the Five Year Plan, in place of free distribution, it was decided to charge 8 annas per copy for the Summary of the Five Year Plan.

- (d) Does not arise.
- SHRI B. V. KAKKILAYA: May I know, Sir, how many free copies wer& distributed?
- SHRI J. S. L. HATHI: I have not got the actual number.
- SHRI P. SUNDARAYYA: What are the institutions to which free copies, were supplied?